

C. 17-84/02
For order
Filed for
hearing on
25/10/02
sh
8/10/02

(10)

For Tribunal

Date

25/10/02

Applicant

Respondent

Time over

for

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Both
present

Dy. Registrar

M.P./No: 790/02

for Extension
of time

put (R)
27/11

8) 1/11/2002

Ms. Nilima Gohod for the
S. Sarena Counsel for applicant
Mr. V.B. Masumkar, Counsel for
respondents - contemner.

Let this case be listed
before a Division Bench of which
Hon-ble Mr. B.N. Balakrishna; Member
(A) is the Member, on 22/11/2002.

By notified
adjud to
26-11-02

Sanjay P.
(Sanjay P. Shetty)
M(A)

B. Dikshit
(B. Dikshit)
42

put (R)
27/11

H.

Dated: 26.11.2002 (6)

Now for the applicant.
Shri K. R. Yelwe for Shri V. S. Masurkar;

In view of request of
Shri S. P. Sarsenar list the case
on 30.12.2002.

Agmt -
(S. L. Tann)
M(T)

Bnd
(B. V. Bahadur)
M(A)

Bnd (R)
27/11

Noted on 30/12/02,
written in the
previous order sheet.

Dated: 14.1.2003